

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

STARRED QUESTION NO:114  
ANSWERED ON:26.11.2009  
REVENUE LEAKAGE IN RAILWAYS  
Bhagat Shri Sudarshan;Laguri Shri Yashbant Narayan Singh

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the amount of revenue leakage detected in the Railways during the year 2009 till date;
- (b) the position of loss of revenue as compared to the preceding three years;
- (c) the action taken by the Railways on this count and the firms black-listed and the number of FIRs lodged during the said period; and
- (d) the number of officers held responsible and the nature of the action taken against them during the period ?

**Answer**

MINISTER OF RAILWAYS(KUMARI MAMATA BANERJEE)

(a) to (d): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO.114 BY SHRI SUDARSHAN BHAGAT AND SHRI YASHBANT N.S.LAGURI TO BE ANSWERED IN LOK SABHA ON 26-11-2009 REGARDING REVENUE LEAKAGE IN RAILWAYS

(a) The amount of revenue leakage detected by Vigilance Department in Railways during the year 2009 is Rs.65.03 crore pertaining to the period from January to September, 2009.

(b) The amount of revenue leakage detected by Vigilance Department in Railways during the preceding three years is as under:

Year Revenue leakage detected by  
Railway Vigilance (Rs. in crores)

2006 105.50

2007 92.91

2008 122.84

(c) The officials found responsible have been taken up under the Railway Servants (Discipline & Appeal) Rules, 1968 and those found guilty, have been suitably punished.

The number of firms with which business dealings have been banned/suspended during the period 2006 to 2009 (upto 15.11.2009) is as under:

Year Number of firms with which  
business dealings banned Number of firms with which  
business dealings suspended

2006 4 -

2007 58 -

2008 12 2

2009 9 -

FIRs in corruption cases are registered only by agencies like CBI and State Police.

(d) The number of officers held responsible and action taken against them (major and minor penalties) during the period 2006-2009 (upto September) is as under:

Year No. of Gazetted Officers punished

Major Penalty Minor Penalty Total

2006 51 108 159

2007 36 130 166

2008 50 124 174

2009 36 125 161

(Upto September)